

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:263
ANSWERED ON:29.11.2010
LIGHT COMBAT AIRCRAFT
Singh Kunwar Rewati Raman

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government had signed an agreement with Hindustan Aeronautics Limited (HAL) in 2006 for procurement/induction of Light Combat Aircraft (LCA);
- (b) if so, the details thereof; and
- (c) the current status of induction of LCA into the Indian Air Force?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Yes, Madam.
- (b) A contract of value of Rs.2701.70 Crore was signed on 31st March 2006, between Government and Hindustan Aeronautics Limited (HAL) covering supply of 20 Light Combat Aircraft (LCA).
- (c) Aircraft is yet to be inducted into Indian Air Force.